

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2017 &**  
**IA NO. 449 OF 2017**

**Dated: 5<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Kerala State Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. Mukund P. Unny

Mr. P.V. Dinesh for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **11.10.2018.**

**(S. D. Dubey)**  
**Technical Member**  
*mk/tpd*

**(Justice Manjula Chellur)**  
**Chairperson**